

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.1761/2000

New Delhi, this the 29th day of Sept. 2000.

HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

K.K.Ghosh, S/O Sh. K.C.Ghosh, Junior
Engineer (Civil), Civil Construction Wing
(CCW), All India Radio (AIR),
Superintending Servayor Work III, Seventh
Floor, Soochna Bhawan, CGO Complex, Lodhi
Road, New Delhi-3.

.....Applicant.

(By Advocate: Sh. D.R.Singh)

VERSUS

1. Union of India represented by its
Secretary, Ministry of
Broadcasting, Shastri Bhawan, New
Delhi-1.
2. Prasar Bharti, represented by its
Chief Executive Officer,
Doordarshan Bhawan, Mandi House,
New Delhi-1.
3. Chief Engineer-1, Civil
Construction Wing (CCW), All India
Radio (AIR), IInd Floor, PTI
Building, Sansad Marg, New Delhi-1.

...Respondents.

(By Advocate: Sh. H.K.Gangwani)

O R D E R (ORAL)

Learned counsel for the applicant states that
as the grievance in this case has been completely
redressed by the respondents by cancelling the transfer
order of the applicant, he wishes to withdraw the OA.

In the above circumstances, the OA is
disposed of as withdrawn. No order as to costs.


(S.A.T.Rizvi)
Member (A)

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